

राजस्थान सरकार
सहकारिता विभाग

क्रमांक:प.4(6)सह / 2005 / पार्ट-1

जयपुर, दिनांक: 17-04-2018

आदेश

माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक No.PA/RG/8() / 2018/3700 दिनांक 10.04.2018 द्वारा की गई अनुशासनात्मक अनुसरण में श्री मुकेश श्रीवास्तव, न्यायाधीश, पारिवारिक न्यायालय, जोधपुर का पदस्थापन अध्यक्ष, राजस्थान राज्य सहकारी अधिकरण, जयपुर के पद पर तुरन्त प्रभाव से किया जाता है।

राज्यपाल की आज्ञा से,

(सुखवीर सैनी)

संयुक्त शासन सचिव

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय सहकारिता मंत्रीजी।
2. निजी सचिव, प्रमुख शासन सचिव, सहकारिता विभाग।
3. निजी सचिव, प्रमुख शासन सचिव, विधि विभाग।
4. रजिस्ट्रार, सहकारी समितियों, राजस्थान, जोधपुर।
5. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, जोधपुर को उनके पत्रांक No.PA/RG/8() / 2018/3700 दिनांक 10.04.2018 के क्रम में।
6. अध्यक्ष, राजस्थान राज्य सहकारी अधिकरण, जयपुर।
7. श्री मुकेश श्रीवास्तव, अध्यक्ष, राजस्थान राज्य सहकारी अधिकरण, जोधपुर।
8. रक्षित पत्रावली।

संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2018/4207

Date : 19.04.2018

Copy forwarded to the following for information:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. P.S. to All Hon'ble Judges at Jodhpur.
3. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
4. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
5. The Secretary to the Government of Rajasthan, Rajasthan State Co-Operative Tribunal, Jaipur.
6. The Registrar General / Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.),/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copy of this order to all the Hon'ble Judges sitting at Jaipur through

P.S.

9. Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. The Accountant General, Rajasthan, Jaipur.
11. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
12. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Court/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
14. Sh. Mukesh Shrivastava, Presently posted as Judge, Family Court Dholpur with the direction to join the new assignment as Chairman, Rajasthan State Co-operative Tribunal, Jaipur.
15. Sh. Ramesh Kumar Joshi, Presently posted as Chairman, Rajasthan State Co-operative Tribunal, Jaipur with the direction that in case Sh. Mukesh Shrivastava take over the charge before issuance of his posting order, he shall await his posting order at the same place.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer-Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL